Phul Iha

Secretary-in-Charge Bihar Legislative Assembly, Patna



Phone: 2217840 (O)

Fax : 0612-2232212

Letter No.-L.O.B.- 03/2014- 1048LA dat _ 315/14

Dear Shri.....

I take this opportunity to apprise you briefly about the 12th Session of the 15th Bihar Legislative Assembly which commenced on 14th February, 2014 and was adjourned sine-die on 22nd February, 2014. The House held 07 sittings.

Opening Address by Hon'ble Speaker

The session commenced with the address by Hon'ble Speaker. Hon'ble Speaker welcome the members and apprise them about the business to be transacted during the session.

Hon'ble Speaker made a reference about the joint memorandum submitted to the 14th finance commission for the development and welfare of the state. He apprised the House about the arrangements made for the live telecast of the proceedings of the House through Doordarshan and deferred broadcast of question Hour through AIR along with the web cast service. He also apprised the house about the online question reply management systems initiated by the Bihar Legislative Assembly secretariat.

Hon'ble Speaker concluded his address with the hope & faith for positive co-operation of the members in conducting the House.

Governor's Address

This session being the first session of the year 2014, H.E. the Governor of Bihar, Dr. D.Y. Patil addressed the joint session of both Houses of Bihar Legislature on 14th February, 2014 in pursuance of Art. 174 of the Constitution of India. Sri Rajeshwar Raj, MLA proposed the Motion of Thanks on the Governor's Address which was seconded by Dr. Daud Ali, MLA. The house discussed the Motion of thanks for two days on 17.02.2014 and 18.02.2014 which was passed by voice vote.

Assent to Bills

A statement concerning the assent of HE the Governor of Bihar to Three (3) Bills passed during the Eleventh session was stated by the Assembly Secretary-In-charge.

Financial Business

On 17th February, 2014, Shri Vijay Kumar Choudhary, Minister, presented the Budget for the year 2014-15 before the House.

The general discussion and voting on the "Vote on Account" was held on 20th February, 2014 and passed by voice vote and the concerned Appropriation Bill was passed same day.

The 3rd supplementary demands for grants for the year 2013-14 were presented before the house on 17th February, 2014. Discussion and voting on the supplementary demands for grants was held on 19th February, 2014 and passed by voice vote and the concerned Appropriation Bill was passed same day.

Papers Laid on the Table

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge:-

- The Report on Economic Survey of the year 2013-14.
- (ii) The Annual Report of the Bihar State Building Construction Corporation Ltd. for the year 2008-09, 2009-10, 2010-11 & 2011-12
- (iii) The Report of the Comptroller and Auditor General of India on State Finance and Revenue Sector for the year ended on 31st March, 2013 U/A-151 (2) of the Indian Constitution.
- (iv) 3rd quarterly result of trend of receipts & expenditure for the financial year 2013-14 U/5-11 of the Bihar Fiscal Responsibilities and Finance Management Act, 2006.
- (v) A Copy of the Bihar State Free and Essential Education for Children (Amendment) Rule, 2013 U/S-38(4) of the right to free and essential education for children Act, 2009.
- (vi) A Copy of Bihar state school teacher and employee grievance redressed Rule, 2013 U/S-146(2) of the Bihar Panchayat Raj Act, 2006 and U/S-419(3) of the Bihar Municipal Act, 2007.
- (vii) A Copy of Jagjeevan Ram Parliamentary Study and Political Research Institute Rule, 2014 made U/S-12(2) of the Bihar non-governmental teaching institute (adoptation) Act, 1988.

Legislative Business

During the session, following Bills were introduced, considered and passed by the House:-

- (1) THE BIHAR APPROPRIATION BILL, 2014
- (2) THE BIHAR APPROPRIATION (VOTE ON ACCOUNT) BILL, 2014
- (3) THE BIHAR STATE PUBLIC RECORDS BILL, 2014
- (4) THE BIHAR POLICE (AMENDMENT) BILL, 2014
- (5) THE BIHAR FIRE SERVICE BILL, 2014
- (6) THE PANCHAYAT RAJ (AMENDMENT) BILL, 2014

Petitions

During the session 66 petitions were received out of which 54 were accepted and presented in the House, rest 12 were rejected.

Nivedan

In this session 126 Nivedans were received out of which 113 were admitted and sent to the concerned department for reply and rest 13 were rejected.

Questions

During the session, altogether 972 notices of questions were received, out of which 653 were admitted. Out of said admitted questions, 06 were short notice questions, 497 were starred questions and 150 were unstarred questions. 16 questions were answered on the floor of the House. Answers to 165 questions were placed on the table of the House. Answer of 16 questions were enclosed with the printed questions, 06 questions were not asked due to the absence of the member concerned and 450 questions were not asked due to paucity of time.

Calling Attention Motions

141 notices for Calling Attention Motions were received out of which 12 were accepted for oral replies and 112 notices were sent to the concerned departments for written replies. Out of 141 notices 17 notices were rejected.

Zero Hour

Several Issues of Public Interest were raised by the Members in the House during Zero Hour.

Obituary Reference

During this session the House mourned the death of the following dignitaries :-

- Late Damodar Singh, MLA
- (2) Late Harihar Mahto, Ex. MLA
- (3) Late Prashant Kumar Gosh, Ex. MP
- (4) Late Dular Chand Singh, Ex. MLA
- (5) Late Dhananjay Mahto, Ex. MLC & MLA
- (6)Late Pitamber Paswan, MLA & Ex. MP
- (7)Late Ramkaran Sahni, Ex. MLC
- (8) Late Sita Ram Singh, Ex. MLA & MP
- (9) Late Ganauri Prasad Singh, Ex. MLA
- (10) Late Sudhir Mahto, Ex. MLA
- (11) Late Shashi Kumar Rai, Ex. MLA
- (12)Late Shankar Dayal Singh, Ex. MLC
- (13)Late Deochandra Jha, Ex. MLA
- (14)Late Dineshwar Prasad, Ex. MLA

Valedictory Speech

On 22nd February, 2014 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House sine-die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

Prorogation

The 12th session of the 15th Bihar Legislative Assembly was prorogued w.e.f. 22nd February, 2014 vide Notification No.-P.A.-1/V.M.(Session)-01-01/2013-243, Patna, dated 11th March, 2014.

With warm regards,

Yours Sincerely,

(Phul Jha) 26 4014 Secretary-in-charge,

Bihar Legislative Assembly, Patna.

Phuldug

To,

Dr. Anant Kalse

Principal Secretary, Maharashtra Legislative Assembly, Mumbai.